

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1799

TO BE ANSWERED ON MARCH 06, 2018

INFRASTRUCTURE STATUS TO HOUSING PROJECTS

No. 1799 SHRI SUMAN BALKA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has granted Infrastructure status to affordable housing projects to ensure lower borrowing rates, tax concessions & increased flow of Foreign & Private Capital; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a) & (b): Ministry of Finance has issued a Notification dated 30 March, 2017 including 'affordable housing' under the harmonized list of infrastructure sub-sector by insertion of a new item in category of 'Social and Commercial Infrastructure'.

This will facilitate access to low cost and long term funds for the sector, which will reduce the cost of affordable housing to the consumer. This will augment resource allocation for the sector which, in turn, will boost housing supply.
